

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 186/252/ND/17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Blueline Power Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sagar Madaan, CS
Mr. Sanjay Mehra

ORDER

The office of the RD has pointed out that investigation against the appellant company has been initiated.

Renotify this case on 19th January, 2018 to satisfy this Bench as to the same impedes restoration on the name of the company in their records. ^{how} L

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)